

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.408 OF 2018

In the matter of:

Vintage Hotels (P) Ltd & Anr

Appellant

Versus

Ahamed Nizar Moideen Kunhi Kunhimahin

Respondents

For Appellant: Mr. N.R. Maurya, Advocate.

For Respondent: None.

ORDER

05.07.2019- Mr. N.R. Maurya, Advocate appearing on behalf of Mr. Mayilsamy, Advocate for appellant seeks an adjournment as the main counsel is said to be in some personal difficulty and is unable to attend today. There is no appearance on behalf of Respondents also. The matter is adjourned. Let the appeal be posted for hearing on **29th July, 2019.**

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

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